

A scheme costing about Rs. 1 lakh is under consideration of the Government and if the same is found financially viable, it will be sanctioned. The exchange is likely to be commissioned in about 9 months' time from the date of approval.

Closures of Industries during October and November 1977

4108. SHRI K. LAKKAPPA:

[SHRI SAUGATA ROY:

[SHRI RAJKESHAR SINGH:

SHRI HUKAM CHAND
KACHWAI:

SHRI G. M. BANATWALLA:

SHRI VINOD BHAI B.
SETH:

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state:

(a) whether the labour unrest in some industrial states have been on increase for the last two months;

(b) if so, whether many industrialists have closed their industries due to this labour unrest;

(c) if so, how many industries were closed in October and November, 1977;

(d) whether Union Labour Minister has intervened in these disputes and has been able to reopen these industries;

(e) whether the main cause of this is non-payment of bonus to the employees; and

(f) whether complaints have been received in the ministry about the non-payment of bonus to the employees and the action being taken?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VERMA) (a) to
(c): The State Governments and Union Territories have been requested to furnish the required information. The information is awaited and will be laid on the Table of the Sabha in due course.

(f) There are some reports of non-payment of bonus in a few units under the Bonus Law. As the State Governments are the appropriate Governments in respect of most of the units under the Payment of Bonus Act, 1965, detailed information regarding cases of non-payment has not been received. Any dispute relating to non-payment of bonus

is treated as a dispute under the Industrial Disputes Act which provides for the mechanism of resolution of such disputes.

Staff Employed at Indian High Commission, London

4109. Prof. P. G. MAVALANKAR:
Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) the number of persons of Indian, British and other nationalities employed at the Indian High Commission, London's Office in all its units;

(b) the total cost of the said High Commission in terms of salaries allowances and other amenities paid to the employees, as well as expenses incurred on account of the running of the said High Commission;

(c) the number of visiting Indians of all shades and varieties who called at India House and allied units in London for assistance of one or the other kind during the years, 1975, 1976, 1977; and

(d) actual assistance to so given, with broad outlines thereto?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI S. KUNDU): (a)

| | |
|----------------------------|-----|
| (1) Indian nationals : | 356 |
| (2) British nationals : | 26 |
| (3) Other nationalities : | |
| (i) Shri Lankans | 2 |
| (ii) Kenyans | 1 |
| (iii) Mauritians | 1 |
| (iv) Nepalese | 1 |
| (v) Spanish | 1 |

(b) The total cost of the running of the High Commission of India in London during the financial year 1976-77 was Rs. 2,69,52,000. Of this amount salaries and allowances, housing and travel amenities accounted for Rs. 1,47,36,600.

(c) and (d): Annual statistics of visitors are not maintained as such. Many have only marginal queries in response to which assistance is rendered on the spot; however, the approximate number of visitors is 150 to 200 per day. The major types of assistance comprise the giving of consular and passport services, commercial assistance and assistance to students and general information in regard to India.